

**HIGH COURT OF TRIPURA**  
**AGARTALA**

No.F.40 (1)–HCT/Judl/Roster/2021/ 10410

18<sup>th</sup> November, 2021

**NOTIFICATION**

In partial modification of the earlier Notification No.40(1)-HCT/Judl/Roster/2021/10376, dated 18.11.2021, it is hereby notified that the Division Bench comprising of Hon'ble the Chief Justice and Hon'ble Mr. Justice S. Talapatra will sit on **19.11.2021(Friday) at 10.30 am** and will take up the cases as per the Daily Cause List.

The Single Bench of Hon'ble the Chief Justice and the Division Bench-II comprising of Hon'ble Mr. Justice S. Talapatra and Hon'ble Mr. Justice S. G. Chattopadhyay will sit immediately after rising of the aforesaid Division Bench on that day.

By order,

*Sd/-*

(V. Pandey)

Registrar (Judicial)

No.F.40 (1)–HCT/Judl/Roster/2021/ 10411-39

18<sup>th</sup> November, 2021

**Copy to: –**

01. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala;
02. The Secretary to Hon'ble Mr. Justice S. Talapatra, Judge, High Court of Tripura, Agartala;
03. The Secretary to Hon'ble Mr. Justice T. Amarnath Goud, Judge, High Court of Tripura, Agartala;
04. The Secretary to Hon'ble Mr. Justice Arindam Lodh, Judge, High Court of Tripura, Agartala;
05. The Secretary to Hon'ble Mr. Justice S. G. Chattopadhyay, Judge, High Court of Tripura, Agartala;
06. The Advocate General, Tripura, Agartala;
07. The Sr. Govt. Advocate, High Court of Tripura, Agartala;
08. The Chairman, Bar Council of Tripura, Agartala;
09. The Govt. Advocate, High Court of Tripura, Agartala;

10. The Secretary, High Court Bar Association, Agartala;
11. The Secretary, Tripura Bar Association, Agartala;
12. The Assistant Solicitor General of India, Govt. of India, Agartala;
13. The Public Prosecutor, High Court of Tripura, Agartala;
14. The Registrar (Vigilance), High Court of Tripura, Agartala;
15. The Secretary to the High Court Legal Services Committee, High Court of Tripura, Agartala;
16. The Registrar (Admn., P & M), High Court of Tripura, Agartala;
17. The Joint Registrar, High Court of Tripura, Agartala;
18. All the Deputy Registrars, High Court of Tripura, Agartala;
19. The Chief Librarian, High Court of Tripura, Agartala;
20. The Secretary attached with the Registrar General, High Court of Tripura, Agartala;
21. All the Assistant Registrars, High Court of Tripura, Agartala;
22. The System Analyst, High Court of Tripura, Agartala with a direction to upload the Notification in the official website of the High Court of Tripura;
23. All the Superintendents, High Court of Tripura, Agartala;
24. The Sr. Grade Translator-cum-I/C. Paper Book Section, High Court of Tripura, Agartala;
25. The Court Master(s), High Court of Tripura, Agartala;
26. The Bench Clerk(s), High Court of Tripura, Agartala;
27. All the Bench Sections, High Court of Tripura, Agartala,
28. Notice Board of the Court-house; and
29. Order File.

  
18.11.24

**Registrar (Judicial)**